

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

117. I.A. 3405/2022, I.A. 222/2020,
M.A. 1455/2018 IN C.P.(IB)-581(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.11.2023**

NAME OF THE PARTIES: Punit Pawankumar Agarwal
V/s.
A & A Shelters Pvt Ltd

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: VC and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter on
18.12.2023 further for hearing.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//